

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**



PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA – MEMBER TECHNICAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 27.08.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 352/9/HDB/2019
NAME OF THE COMPANY	S.Y.P Agro Industries Pvt Ltd
NAME OF THE PETITIONER(S)	B.K Agarwal Merchants Pvt Ltd
NAME OF THE RESPONDENT(S)	S.Y.P Agro Industries Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. Dhanraj		bdhanraj@prasad@gmail.com	
Sharan Sanghi	Asst	9440888114	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Counsel for the Petitioner present and stated that matter has been settled between the parties and filed a memo seeking leave of this Adjudicating Authority to withdraw the Petition. Memo is taken on record which forms part of the order. Permission is accorded. CP (IB) No.352/9/HDB/2019 is closed as withdrawn vide separate order.



MEMBER TECHNICAL



MEMBER JUDICIAL